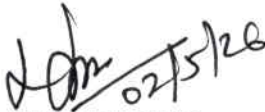


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF APRIL 2026**

Sl. No.	Nature	Opening balance as on 01.04.2026	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 30.04.2026	Over 5 Years Disposal Cases during the month	
MAIN CIVIL CASES													
1	WP	20	0			0			1	1	19	1	
2	WA	186	117	3		120			104	104	202	1	
3	WPC	9410	693	5		698	1		823	824	9284	82	
4	WPL	1037	17	2		19	2		53	55	1001	17	
5	WPS	14613	861	26		887	13		1311	1324	14176	48	
6	WPT	712	23	1		24	1		60	61	675	1	
7	WPCR	130	69			69			65	65	134		
8	WPPIL	134	9			9			7	7	136		
9	WP 227	1720	134	4	6	144	9		139	148	1716	9	
10	WPHC	3	5			5			5	5	3		
A	TOTAL (1 to 10)	27965	1928	41	6	1975	26	0	2568	2594	27346	159	
1	FA	2851	27	4	1	32	2		22	24	2859	12	
2	FAM	206		1		1	2		9	11	196	1	
3	FA(MAT)	922	46	7	1	54	8		18	26	950		
4	SA	6671	87	6		93	2		79	81	6683	61	
5	MA	505	12			12	1		37	38	479	1	
2	MAC	9280	227	8		235	4		384	388	9127	241	
7	CR	250	32	1		33	4		84	88	195	2	
8	MCC	539	117	2		119	1		107	108	550	1	
9	COMP APPEAL	1				0				0	1		
10	COMP PET	11				0				0	11		
11	EP	12				0			1	1	11		
12	TPC	76	12	1		13			12	12	77		
13	CONT	1899	175			175			129	129	1945	2	
14	ITA	0				0				0	0		
15	ARBA	325	10			10			8	8	327	3	
16	ARBAP	16				0				0	16		
17	ARBR	41	8			8			12	12	37		
18	TAXC	316	2			2			3	3	315		
19	REVP	270	30			30			27	27	273	1	
20	CVLREF	0				0				0	0		
B	TOTAL (1 to 19)	24191	785	30	2	817	24	0	932	956	24052	325	
	TOTAL (A+B)	52156	2713	71	8	2792	50	0	3500	3550	51398	484	
MAIN CRIMINAL CASES													
1	CRREF	2	0			0			0	0	2		
2	CRA	13210	262	1		263	2		255	257	13216	56	
3	CRR	3488	158	4		162	1		107	108	3542	23	
4	MCRC	746	1098			1098			1036	1036	808		
5	MCRCA u/s 482 B.N.S.S.	62	171			171			188	188	45		
6	CONTR	2	1			1			0	0	3		
7	CRMP	3236	316	6		322	3		284	287	3271	12	
8	TPCR	4	2			2			2	2	4		
9	ACQA	1391	14	5		19	1		62	63	1347	29	
C	TOTAL (1 to 9)	22141	2022	16	0	2038	7	0	1934	1941	22238	120	
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		74297	4735	87	8	4830	57	0	5434	5491	73636	604	
PENDENCY INCREASE/DECREASE		74297	DECREASE (-661)							73636			

Over 5 Years Pendency as on 01.04.2026	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.04.2026	Over 5 Years Decrease Pendency during the month
23246	35	604	22677	-569


 (SUMIT KAPOOR)
 REGISTRAR (JUDICIAL)